POST OFFER PUBLIC ANNOUNCEMENT UNDER REGULATION 18(2) OF SEBI (SUBSTANTIAL ACQUISTION OF SHARES AND TAKEOVERS) REGULATIONS 2011

OPEN OFFER FOR ACQUISTION OF 1, 05, 00,000 EQUITY SHARES FROM SHAREHOLDERS OF

VAIBHAV GEMS LIMITED

BY

Smt. Deepti Agrawal, Shri. Rahimullah, Shri. Nirmal Kumar Bardiya & Shivram Properties Private Limited ("the Acquirers") and Sonymike's Holdings Limited, Shri. Sunil Agrawal & Smt. Sheela Agrawal ("the PACs")

This Post offer Advertisement is being issued by Fedex Securities Ltd., Managers to the Offer, on behalf of Smt. Deepti Agrawal, Shri. Rahimullah, Shri. Nirmal Kumar Bardiya & Shivram Properties Private Limited ("the Acquirers") along with Sonymike's Holdings Limited, Shri. Sunil Agrawal & Smt. Sheela Agrawal ("the Persons Acting in Concert"), in connection with the Offer made by the Acquirers along with the PACs , in compliance with Regulation 18(12) of the SEBI (Substantial Acquisition of Shares and Takeover Regulations) 2011. The Detailed Public Statement with respect to the abovementioned offer was made on Wednesday, April 04, 2012 in all editions of Business Standard - English, an English National daily with wide circulation, all editions of Business Standard - Hindi edition, a Hindi National daily with wide circulation, Apla Mahanagar, Mumbai edition, a vernacular daily in Marathi, published at the place where Equity Shares of the Target Company is most actively traded and Jalte Deep, a Hindi Daily published from Jaipur being the place where the Registered Office of the Target Company is situated

1	Name of the Target Company	Vaibhav Gems Limited(VGL)	
2	Name of the Acquirer, including PACs, if any	**Main Acquirers** Smt. Deepti Agrawal Shri. Rahimullah Shri. Nirmal Kumar Bardiya & Shivram Properties Private Limited **Persons Acting in Concert for this Offer (PACs)** Sonymike's Holdings Limited Shri. Sunil Agrawal & Smt. Sheela Agrawal	
3	Name of the Manager to the Offer	Fedex Securities Ltd.	
4	Name of the Registrar to the Offer	Karvy Computershare(Private) Ltd	
5	Offer Details a. Date of Opening of Offer b. Date of Closure of the Offer	 Friday, August 31, 2012 Thursday, September 13, 2012	
6	Date of Payment of consideration	Friday, September 21, 2012	
7	**Details of Acquisition**	**Proposed in the Offer Document (Also see Note below)**	**Actuals**
7.1	**Offer Price** Fully paid up Partly Paid Up	 Rs. 41.75 No partly Paid up Shares	 Rs. 41.75 No partly Paid up Shares
7.2	Aggregate number of Shares tendered	1,05,00,000	87,28,563
7.3	Aggregate number of Shares accepted		87,28,563
7.4	Size of Open Offer (No of Shares X Offer price per share)	Rs. 43,83,75,000/-	Rs.36,44,17,505/25
7.5	a. Shareholding of the Acquirers & PACs, before Agreements/Public Announcement (no. & %) (On fully diluted Paid Up equity capital, taking into account Equity Shares underlying the GDRs) b. Shareholding of the Promoter Group (including the Acquirers & PACs, before Agreements/Public Announcement (no. & %) (On fully diluted Paid Up equity capital, taking into account Equity Shares underlying the GDRs)	9,63,241 3.04% 98,18,873 30.98%	9,63,241 3.04% 98,18,873 30.98%
7.6	Shares acquired by way of Agreements • Number • % of Fully diluted Equity Share Capital	 0 0%	 0 0%
7.7	Shares acquired by way of Open Offer • Number • % of Fully diluted Equity Share Capital	 1,05,00,000 33.12%	 87,28,563 27.54%
7.8	Shares acquired after the Detailed Public Statement • Number of Shares acquired • Price of the Shares acquired • % of Fully diluted Equity Share Capital	 0 N.A. 0%	 0 N.A. 0%
7.9	a. Post Offer Shareholding of the Acquirers • Number • % of Fully diluted Equity Share Capital b. Post Offer Shareholding of the Acquirers & PACs • Number • % of Fully diluted Equity Share Capital c. Post Offer Shareholding of the Promoter Group • Number • % of Fully diluted Equity Share Capital (including the Acquirers, PACs & Other Promoter Gr. Shareholders)	 1,06,05,000 33.46% 1,14,63,241 36.16% 2,03,18,873 64.10%	 88,33,563 27.87% 96,91,804 30.57% 1,85,47,436 58.51%
7.10	Pre and Post offer Shareholding of the Public • Number • % of Fully diluted Equity Share Capital (On fully diluted Paid Up equity capital, taking into account Equity Shares underlying the GDRs)	Pre Offer: 2,18,79,600; 69.02% Post Offer: 1,13,79,600; 35.90%	Pre Offer: 2,18,79,600; 69.02% Post Offer: 1,31,51,037; 41.49%

Note: The size of the Open Offer was originally 90,00,000 Equity Shares, which was revised to 1,05,00,000 Equity Shares, which was announced through newspapers, on August 25, 2012

8. Smt. Deepti Agrawal, Shri. Rahimullah, Shri. Nirmal Kumar Bardiya & Shivram Properties Private Limited, the Acquirers along with Directors of Shivram Properties Ltd , one of the Acquirers and Sonymike's Holdings Limited, Shri. Sunil Agrawal & Smt. Sheela Agrawal , the PACs and Directors of Sonymike's Holdings Ltd, one of the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, The National Stock Exchange of India Ltd (NSE), The Bombay Stock Exchange Ltd (BSE) and the registered office of the Target Company.

Issued on behalf of the Acquirers/PACs by Manager to the Offer

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 2613 6460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

Place : Mumbai
Date : September 24, 2012